

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/200/2017

NAME OF THE PETITIONER(S)

: KEANU CONSULTANCY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. RATHINA CUMAN

2. B. Serath betw

counsel for MeRespordent B. Salar

ORDER

Representative for the Applicant present. Counsel for RoC filed the additional objections and the same is placed on record; copy of which is given to the other side. Representative for the Applicant prayed for time to seek instructions from his client. At request, time is enlarged. Put up on 12.02.2018 at 10.30 A.M.

> -50 -(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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